

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**C I R C U L A R**

Imphal, the 29<sup>th</sup> August, 2022

No. HCM/I-4/76-Estt(vii)/ : It is hereby informed to  
all the Judicial Officers and the heads of establishment under the control of the  
High Court that no tree growing in or around the Court premises, or inside the  
compound used by the Judiciary, shall be cut down without the prior permission  
of the High Court.

By Order etc.

Sd/-

**(GOLMEI GAIPHUSHILLU)  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR**

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Endt. No. HCM/I-4/76-Estt(vii)/15227-41

Imphal, the 29<sup>th</sup> August, 2022

1. All the District & Sessions Judge, Manipur.
2. The Registrar (Judl), High Court of Manipur.
3. The Judge Special Court (ND & PS)/ND&PS (FTC), Manipur.
4. All the Judges, Family Court, Manipur.
5. The Presiding Officer (MACT/Revenue Tribunal), Manipur.
6. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
7. The Member Secretary, MASLSA.
8. The Joint Director, Manipur Judicial Academy.
9. The Joint Registrar (Judl./CPC/Admn. PM&P), High Court of Manipur.
10. The Deputy Registrar (Judl. /ACs & P/Admn.), High Court of Manipur.
11. The President, High Court Bar Association of Manipur.
12. The President, All Manipur Bar Association.
13. The Chairman, Bar Council of Manipur.
14. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
15. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
16. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
17. The System Analyst, High Court of Manipur. – He is directed to upload the Order in the official website.
18. The Concerned File.

  
**(GOLMEI GAIPHUSHILLU)  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR**

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